

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

29

**COMP.APPL/333(MB)2021 IN
CP/215(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 28.03.2024

NAME OF THE PARTIES:

Sunil Jugraj Mutha
Vs

Farmax Plantations Limited

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Prateek Pai, Ld. Counsel for the Petitioner present. Mr. Praveen B. Kamble, Ld. Counsel for the Respondent present.
2. Both the parties are willing to go for mediation, hence they wanted to get instructions from the parties.
3. List this matter for hearing on **09.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)